

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
(Office of the Registrar General at Srinagar)

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**ORDER**

No:- 916 of 2022/RG Dated:- 17-08-2022

The -Judicial Officers as stated in Column No.4 ( against each Programme) except officers mentioned at Sr. No. 4 and 9 of Annexure 'A' are hereby nominated to participate in the One day Refresher Training Programme / One day Special Orientation Programme being organized by J&K Judicial Academy, Srinagar on 20<sup>th</sup> August 2022 and 27<sup>th</sup> August 2022:-

S.No (1)	Programme Name (2)	Date/ time and Venue (3)	Target Group (4)
1.	One day Refresher Training Programme for District and Sessions Judge on Arbitration and Conciliation Act, 1996-Law, Practice and Procedure: <b>a) Objective and Basic Provisions</b> <b>b) Application and Effect of Legal Proceedings on Arbitration.</b> <b>c) Challenge to award under Section 34.</b> <b>d) Scope of Injunction and relief under Section 9</b>	20 <sup>th</sup> August, 2022 ( Physical as well virtual mode)  Venue: J&K Judicial Academy, Srinagar campus	Judicial officers as per <b>Annexure 'A'</b>
2.	One day Special Orientation Programme for District Judges including those on deputation and Senior Sub Judges on. <b>a) Law relating to Motor Accidents Claims, Claim Cases and computation of compensation.</b> <b>b) Compliance of directions of Hon'ble Supreme Court dated 16.03.2021 passed in Bajaj Allianz General Insurance company v/s U.O.I WP 534/2020 .</b> <b>c) Tools and Techniques for handling large-scale litigation in MACT cases</b>	27 <sup>th</sup> August 2022 (Through virtual mode)  Venue: J&K Judicial Academy, Srinagar Campus	Judicial officers as per <b>Annexure 'B'</b>

By Order

No:- 26967-77/RG/98

Dated:- 17-8-2022

(Sanjeev Gupta)  
Registrar General

Copy to the:-

1. Pr. Secretary to the Hon'ble the Chief Justice, High Court of J&K and Ladakh.

2. Secretary to the Hon'ble Mrs. Justice Sindhu Sharma, Judge High Court of J&K and Ladakh.
3. Secretary to the Hon'ble, Mr. Justice Javed Iqbal Wani, Judge High Court of J&K and Ladakh.
4. Secretary to the Hon'ble Mr. Justice Wasim Sadiq Nargal, Judge High Court of J&K and Ladakh,  
..... For information of their Lordships.
5. Registrar Vigilance, High Court of J&K and Ladakh
6. Director, J&K Judicial Academy, Srinagar for information and with the request to inform all the nominated Judicial Officers, accordingly.
7. All Pr. District and Sessions Judge, UT of J&K and UT of Ladakh.
8. Nominated Officers.  
..... For information and necessary action.
9. CPC e-Court, High Court of J&K and Ladakh, for information and with the request to upload same on the official web-site of the High Court
10. Incharge Library, High Court of J&K and Ladakh Jammu/Srinagar for Keeping the record of the same.

  
**Registrar General**



## ANNEXURE-A

### List of Participants for 20<sup>th</sup> August, 2022

#### (Through Physical Mode)

S.No.	Name of Judicial Officer	Posting
1.	Ms. Bala Jyoti	P.O J&K Labour & Industrial Tribunal
2.	Mr. Shujat Ali Khan	Member, J&K Special Tribunal, Srinagar
3.	Mr. Mohd. Ibrahim Wani	Principal District & Sessions Judge Bandipora
4.	Ms. Shazia Tabssum	Principal District & Sessions Judge Ganderbal
5.	Mr. Riaz-ul-Haq Mirza	Principal District & Sessions Judge Shopian
6.	Mr. Mohd. Ashraf Khan	1 <sup>st</sup> Addl D&S Judge, Baramulla
7.	Mr. Mohammad Rafiq Chak	Chairman J&K Sales Tax Appellate Tribunal
8.	Mr. Javed Ahmed Geelani	P.O Fast Track Court Kupwara
9.	Mr. Sudhir Kumar	3 <sup>rd</sup> Addl. District & Sessions Judge Srinagar
10.	Mr. Om Prakash Thakur	One Man Forest Authority on deputation
11.	Mr. Javed Alam	Addl. District & Sessions Judge Anantnag
12.	Mr. Meraj-ud-din Sofi	Addl. District & Sessions Judge Pulwama
13.	Mr. Om Prakash Bhagat	Principal District & Sessions Judge, Leh
14.	Mr. Som Lal	P.O Fast Track Court (Cases against women including rapes) Kulgam

#### Through Virtual Mode

S.No.	Name of Judicial Officer	Posting
1.	Mr. R.K Wattal	Special Judge Anti-Corruption CBI Jammu
2.	Mr. Yash Paul Bourney	Principal District & Sessions Judge Udhampur
3.	Mr. Jaffer Hussain Beigh	Principal District & Sessions Judge, Kathua
4.	Mr. Ashok Kumar Shavan	Principal District & Sessions Judge Poonch
5.	Mr. Ravinder Nath Wattal	Principal District & Sessions Judge Reasi
6.	Mr. Yash Paul Kotwal	Principal District & Sessions Judge Kishtwar
7.	Mr. Haq Nawaz Zarger	Principal District & Sessions Judge Ramban
8.	Ms. Sonia Gupta	Principal District & Sessions Judge Samba
9.	Ms. Kalpana Revo	Principal District & Sessions Judge Rajouri
10.	Mr. Virender Singh Bahu	Principal District & Sessions Judge Bhaderwah
11.	Mr. Suneet Gupta	Addl. District & Sessions Judge Doda
12.	Mr. Ritesh Kumar Dubey	Addl. District & Sessions Judge Anti-Corruption Jammu
13.	Mr. R.S Jasrotia	P.O. MACT Jammu
14.	Mr. Balbir Lal	P.O Fast Track Court for POCSO Cases Jammu
15.	Mr. Aijaz Ahmed Khan	Principal District & Sessions Judge Kargil

16.	Mr. Deepak Sethi	Addl. District & Sessions Judge Jammu
17.	Mr. Sunil Sangra	Addl. District & Sessions Judge Sopore
18.	Mr. Surinder Singh	P.O Fast Track Court (Cases against women including rapes) Ramban
19.	Mr. Javed Ahmed Geelani	P.O Fast Track Court, Kupwara
20.	Mr. Surjeet Singh Bali	Addl. District & Sessions Judge, Matrimonial Cases Jammu
21.	Mr. Om Prakash Bhagat	Principal District & Sessions Judge, Leh

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**ANNEXURE-B**

**List of Participants for 27<sup>th</sup> August, 2022**  
**(Through Virtual Mode)**

S.No.	Name of Judicial Officer	Posting
1.	Mr. R.K Wattal	Special Judge Anti-Corruption CBI Jammu
2.	Mr. Yash Paul Bourney	Principal District & Sessions Judge Udhampur
3.	Mr. Jaffer Hussain Beigh	Principal District & Sessions Judge, Kathua
4.	Mr. Mohd. Yousuf Wani	Principal District & Sessions Judge Baramull.
5.	Mr. Tahir Khursheed Raina	Principal District & Sessions Judge Kulgam
6.	Mr. Tasleem Arif	Principal District & Sessions Judge Kupwara
7.	Mr. Rajinder Saproo	2 <sup>nd</sup> Addl. District & Sessions Judge Jammu
8.	Mr. Naseer Ahmed Dar	Principal District & Sessions Judge Anantnag
9.	Mr. Jatinder Singh Jamwal	Special Judge Anti-Corruption (CBI Cases), Srinagar
10.	Mr. Khalil Ahmed Chowdhary	P.O Fast Track Court Jammu
11.	Mr. Ritesh Kumar Dubey	Addl. District & Sessions Judge Anti-Corruption Jammu
12.	Mr. R.S Jasrotia	P.O. MACT Jammu
13.	Mr. Sarfraz Hussain Shah	Addl. District Judge (Bank Cases) Jammu
14.	Mr. Balbir Lal	P.O Fast Track Court for POCSO Cases Jammu
15.	Mr. Sunil Sangra	Addl. District & Sessions Judge Sopore
16.	Mr. Mohammad Rafiq Chak	Chairman J&K Sales Tax Appellate Tribunal
17.	Mr. Abdul Nasir	Addl. District Judge (Bank Cases) Srinagar
18.	Mr. Naushad Ahmed Khan	4 <sup>th</sup> Addl. District & Sessions Judge, Srinagar
19.	Mr. Pradeep Kumar Sandhu	P.O MACT Srinagar on deputation

**Sub-Judges**

S.No.	Name of Judicial Officer	Posting
1.	Mr. Amarjeet Singh Langeh	CJM, Jammu
2.	Ms. Sandeep Kour	CJM, Kathua
3.	Mr. Sandeep Gandotra	CJM Pulwama
4.	Mr. Farooq Ahmed Bhat	CJM Srinagar
5.	Mr. Shabir Ahmad Malik	CJM Budgam
6.	Mr. Arvind Sharma	CJM Samba
7.	Mr. Yash Pal Sharma	CJM Kishtwar

8.	Mr. Intiaz Ahmed Lone	Sub Judge, Leave Reserve High Court Wing Srinagar
9.	Mr. Amit Sharma	CJM Rajouri
10.	Mr. Khurshid-ul-Islam	CJM Handwara
11.	Ms. Arti Mohan	Electricity Magistrate Jammu
12.	Ms. Umi Kulsoom	CJM Ganderbal
13.	Mr. Pawan Kumar Sharma	Special Mobile Magistrate Rajouri
14.	Mr. Iqbal Ahmed Masoodi	Forest Magistrate Srinagar
15.	Ms. Renu Dogra	Sub Judge Jammu
16.	Ms. Sudesh Sharma	CJM Reasi
17.	Ms. Spalzes Angmo	CJM Leh
18.	Mr. Adnan Syed	Special Mobile Magistrate (Traffic) Jammu
19.	Mr. Khem Raj Sharma	Special Mobile Magistrate (Passenger Tax) Jammu
20.	Mr. Prem Sagar	CJM Doda

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